Subject: Summer vacation 2025- arrangement notified.

ORDER

No: \\ _{\; of 2025/RG

Dated:-\\.05.2025

- 1. It is hereby notified that the Hon'ble High Court of Jammu & Kashmir and Ladakh will observe the Summer Vacation with effect from 9th of June, 2025 to 28th of June, 2025 (both days inclusive). The period commencing from 9th to 14th of June, 2025 shall be **No Work Period** for the Hon'ble High Court.
- 2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999 Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges for both the wings of the High Court of J&K and Ladakh, named in Column (1) below, to be the Vacation Judges to hear all matters of urgent nature for the period mentioned against their respective names in Column (2).

(1)		(2)
Jammu Wing		
Hon'ble Mr. Justice Rajesh Sekhri	:	16 th to 21 st June, 2025
Hon'ble Mr. Justice Sanjay Parihar	:	23 rd to 28 th June, 2025
Srinagar Wing		
Hon'ble Mr. Justice Mohammad Yousuf Wani	:	16 th to 21 st June, 2025
Hon'ble Mr. Justice Shahzad Azeem	E E	23 rd to 28 th June, 2025

By Order.

(M.K. Sharma)

No: 26431-

Registrar General (Officiating) Dated: (4.05.2025

Copy of the above forwarded to the: 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.

- 2. Secretary to Hon'ble Mr./Mrs. Justice
 - for information of their Lordships.
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 4. Director, J&K State Judicial Academy, Srinagar.
- 5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
- 6. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
- 7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 8. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
- 9. Registrar Administration/ Recruitment, High Court of J&K and Ladakh. for information.
- 10. President, High Court Bar Association, Jammu/Srinagar.
- 11. Joint Registrar Judicial/Protocol, High Court Wing, Jammu/Srinagar.
- 12.CPC, e-Courts, High Court of J&K and Ladakh, Srinagar
 - for information and necessary action.

- 13.Director Finance, High Court of J&K and Ladakh, Srinagar for information.
 - 14. Manager Government Press, Jammu/Srinagar for publication in the next issue
- of Govt. Gazette. 15. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official website of the Hon'ble High Court.
- 16.Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
- 17.Order File.

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Registrar General (Officiating)